

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO. 30(RE-99) 1997-2002

NEW DELHI: 4thOctober,1999

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely

2. After amendment, the following will read as under:

Exim Code	Item Description	Policy	Conditions relating to policy	Import under SIL/ Public Notice
280511 00	Sodium metal	Free		

This issues in Public Interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(O.P. HISARIA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. IPC/4/5(579)/92-97)